

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 210 OF 2015

Dated: 7th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Neyveli Lignite Corporation Ltd.Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Mr. J. Dhanasekaran (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. M.T. George
Mr. S. Vallinayagam

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **12.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**